

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Application No.226 of 2016 (SZ)**

Applicant(s)

Respondent(s)

Meenava Thanthai K.R. Selvaraj Kumar
Rep. by its President M.R. Thiyagarajan
Royapuram, Chennai

1. The Chief Secretary
Government of Tamil Nadu, Chennai
2. The State of Tamil Nadu

Rep. by its Secretary to Govt
Forest Dept, Chennai

3. The State of Tamil Nadu
Rep. by its Secretary to Govt
Fisheries Dept, Chennai

4. The State of Tamil Nadu
Rep. by its Secretary to Govt;
Environment Dept, Chennai

5. The State of Tamil Nadu
Rep. by its Secretary to Govt
Public Works Dept, Chennai

6. The District Collector, Thiruvallur

7. The Revenue Divisional Officer
Ponneri

8. The Chairman
Tamil Nadu Pollution Control Board
Chennai

9. The Executive Engineer
Water Resources Dept, Chennai – 5

- 10 The Joint Chief Environmental
Engineer
(Monitoring), Tamil Nadu Pollution
Control Board, Ambattur, Chennai

11. M/s. Hindustan Petroleum Corpn
Products Ltd., rep. by its Managing
Director, Chennai

Counsel appearing for applicant

Counsel appearing for respondents

Mr. K. Mageshwaran

For R 1 to R7 .. Mr.M. K. Subramaniam
For R8 & R10 . Mrs.Yasmeen Ali

For R9 - Mr.E.Manoharan
For R11 – M/s.Abdul Saleem, S.Saravanan
& Vidyalakshmi

Note of the Registry	Orders of the Tribunal
Item No.19	<p>Date: 11th September, 2017</p> <p>The learned counsel appearing for the 11th respondent has filed reply with documents. The learned counsel appearing for the applicant shall file rejoinder, if any within 10 days.</p> <p>Post this application on 30.10.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>

